

(7)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

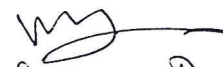
APPLICATION NUMBER :
PETITION NUMBER : TCP/17/ (IB)/2017
NAME OF THE PETITIONER(S) : S. SIVAKUMAR
NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD
UNDER SECTION : 433(e) (f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.R. Balasubramanian

9381042626.

S. RAVI


Counsel for Respondent
Petitioner.


Counsel for Petitioner

ORDER

Counsel for both the parties present. A suggestion is made by this Bench to the Counsel for the Corporate Debtor to explore the possibilities of reconciling the accounts and to consider if any outstanding debt is there to be paid to the Petitioner. Counsel for Respondent sought time to seek instructions from his client. Put up on **28.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)